

MR SPEAKER: There is no question of indicating now.

REVIEW ON AND ANNUAL REPORT OF RAMAN RESEARCH INSTITUTE BANGALORE FOR 1981-82 AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table.

(1) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bangalore, for the year 1981-82 along with Audited Accounts.

(2) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the for the year 1981-82 and (b) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6057/83].

"CHARTER OF FUNDAMENTAL OBJECTIVES" OF HINDUSTAN ZINC LTD. UDAIPUR, REVIEW ON AND ANNUAL REPORT OF MINERAL EXPLORATION CORPORATION LTD., NAGPUR FOR 1981-82.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): I beg to lay on the Table.

(1) A copy of the 'Charter of Fundamental Objectives' of Hindustan Zinc Limited, Udaipur (Hindi and English version). [Placed in Library. See No. LT-6058/83].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1981-82.

(ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur for the year 1981-82 along

with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6059/83].

REVIEW ON AND ANNUAL REPORT OF CEMENT RESEARCH INSTITUTE OF INDIA FOR 1981-82 AND STATEMENT FOR DELAY, CORRIGENDUM OF ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1980-81, REVIEW ON AND ANNUAL REPORT OF NATIONAL SMALL INDUSTRIES CORPORATION LTD., NEW DELHI FOR 1981-82 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): I beg to lay on the Table.

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Cement Research Institute of India, New Delhi, for the year 1981-82 along with Audit Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Cement Research Institute of India, New Delhi, for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6060/83].

(3) A copy of the Corrigendum (Hindi and English versions) to Accounts\* of Khadi and Village Industries Commission for the year 1980-81.

[Placed in Library. See No. LT-6061/83].

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) A statement regarding Review by the Government on the working of the National Small Industries Corporation Limited, New Delhi, for the year 1981-82.

\*The Accounts were laid on the Table on 30th April, 1982.

(ii) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(5) A statement (Hindi and English versions) showing reasons for delay in the papers mentioned at (4) above.

[Placed in Library. See No. LT-6062/83]

CENTRAL INDUSTRIAL SECURITY FORCE (FIRST AMENDMENT), RULES, 1983, BORDER SECURITY FORCE (AMENDMENT) RULES 1982, CENTRAL RESERVE POLICE FORCE (FIRST AMENDMENT) RULES, 1983.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): On behalf of Shri P. Venkatasubbaiah, I beg to lay on the Table

(1) A copy of the Central Industrial Security Force (First Amendment) Rules 1983 (Hindi and English versions) published in Notification No. G.S.R. 195 in Gazette of India dated the 5th March, 1983, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

[Placed in Library. See No. LT-6063/83]

(2) A copy of the Border Security Force (Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. 155(E) in Gazette of India dated the 2nd March, 1983 under section 141 of the Border Security Force Act, 1968.

[Placed in Library. See No. LT-6064/83]

(3) A copy of the Central Reserve Police Force (First Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 163 in Gazette of India dated the 26th February, 1983 issued under section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library. See No. LT-6065/83]

FINANCE ACCOUNTS OF UNION GOVERNMENT FOR 1980-81.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table a copy of the Finance Accounts of Union Government for the year 1980-81 (Hindi and English versions).

[Placed in Library. See No. LT-6066/83].

12.26 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-FIFTH REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Fifty-fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE REPORTED FAILURE TO SUPPLY RICE TO KERALA

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum): I call the attention of the Minister of Food and Civil Supplies to the following matter of urgent public importance, and request that he may make a statement thereon:

"The reported failure of the Central Government to supply adequate quantity of rice to Kerala for distribution through public distribution system and the action taken by Government in the matter."

12.27 hrs.

[MR. DEPUTY SPEAKER in the Chair].

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): The State Governments|Union Territories intimate Central Government every month.